Print

Defective Case Register from 2026-11-04 to 2026-11-04

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/52445/2026	AJAYA KUMAR TRIPATHY	2026-11-04	Date of order vide Annexure-2 wrongly mentioned in Index.
2	D-CRLMC/33969/2026	HAREKRUSHNA DASH	2026-11-04	1. Nomenclature not correctly furnished Sl. no.3 in Index.
3	D-CRLREV/33410/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-11-04	1. Authentification fee Rs 5.50/- not paid.
4	D-ABLAPL/33779/2026	SUSIL KUMAR PATTNAIK	2026-11-04	1. Whether 1st or 2nd.....A.bail application not mention.
5	D-RSA/24848/2025	SANJIV JOSHI	2026-11-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Valuation furnished be corrected in the Memo. of appeal.2.Not properly addressed in the I.As.
6	D-BLAPL/32413/2026	DEEPAK DAS	2026-11-04	1.Details of the Informant / Victim need to be redacted from Page 10 . 2.Annexure 2 needs re-pagination 3. One of the Ld. Advocate has not signed the V. nama and furnished his Mobile No. 4. Office has to paginate Annexure 1 in the Bookmark
7	D-ABLAPL/33916/2026	CHHABI LAL NIAL	2026-11-04	1. Annexure-1 2 3 and 4 not marked in the Petition. 2. Reference certificate not properly furnished.
8	D-BLAPL/33716/2026	SURYAKANTA DWIBEDI	2026-11-04	1. A.fee is deficient on Rejection order. 2. A blank sheet in between page Nos. 12 and 13.
9	D-ABLAPL/33784/2026	PRAKASH CHANDRA DASH	2026-11-04	1.The relationship of O.P.No.2 with her husband is not correctly mentioned in the Cause Title and Petition.
10	D-WP(C)/52383/2026	PRAFULLA KUMAR MOHAPATRA	2026-11-04	Page-24 and 28 not legible.
11	D-WP(C)/52086/2026	DURGA PRASAD PATTANAIK	2026-11-04	10.I.Subject Code Not Furnished .
12	D-WP(C)/52455/2026	UPENDRA KUMAR SAMAL (SR. ADV.)	2026-11-04	10.II.Subject Code incorrectly Mentioned
13	D-WP(C)/52393/2026	NIRANJAN NAYAK	2026-11-04	1.Page no.12 not neat.
14	D-WP(C)/52697/2026	PRASANNA KUMAR PANDA	2026-11-04	1.Annx.6 and 7 not legible.
15	D-BLAPL/33837/2026	JUGALA KISHORE PANDA	2026-11-04	1. Name of the Victim and Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover.
16	D-ABLAPL/33719/2026	ABHISHEK DASH	2026-11-04	Reference Certificate not properly furnished.

17	D-CONTC/33542/2026	KIRAN ROUT	2026-11-04	1. Page no.8 Annex-1 not exhibited. 2. Address of the opp. party not correctly furnished in the petition. 3. HBAWF Fee Rs.50/- to be paid on V.nama. 4. Period of Delay 647 days.
18	D-CRLMC/33967/2026	HAREKRUSHNA DASH	2026-11-04	1. Put up for Further SR after Redacting the victims Phone number and Address at page no.9. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 and 2. 3. Nomenclature not correctly furnished Sl. no.3 in Index. 4. Redacted xerox copy of Annex-2 to be filed.
19	D-CMP/50359/2026	SAMIR KUMAR MISHRA, SR.ADV.	2026-11-04	Notarial Fee of Rs.30/- not affixed in the Affidavit.
20	D-CRLMC/33970/2026	HAREKRUSHNA DASH	2026-11-04	1. Nomenclature not correctly furnished Sl. no.3 in Index.
21	D-MACA/50969/2026	ADAM ALI KHAN	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 162 days
22	D-CRLMC/33583/2026	BHABANI SAMAL	2026-11-04	1. Father name of the op. no.3 not mentioned in cause title. 2. Page no.22 Annex-3, Page no.26 Annex-4 not exhibited.
23	D-BLAPL/32728/2026	AMULYA RATNA PANDA	2026-11-04	1. The words in Odia vernacular My Village shall be redacted from Page 11.
24	D-WP(C)/52222/2026	PRAFULLA KUMAR MAHAPATRA	2026-11-04	Page nos.33 and 35 not legible.
25	D-ABLAPL/33904/2026	TUKUNA KUMAR MISHRA	2026-11-04	1. Synopsis and Date chart wrongly paginated.
26	D-WP(C)/52413/2026	NIRANJAN NAYAK	2026-11-04	Bar welfare member c.fee of Rs.50/- to be paid.
27	D-BLAPL/32932/2026	HEMANTA KUMAR MOHANTA	2026-11-04	1. Stamp Reporting has been made for the Second Time and it is found the details of the Informant and Victim have not been redacted from all places of Annexures 1 and 4 neatly.
28	D-WP(C)/52070/2026	SURYAKANTA DASH	2026-11-04	i) paragraph sl. no. 6 repeated in petition and not correct in affidavit. 10.II.Subject Code incorrectly Mentioned
29	D-CONTC/52447/2026	SUKANTA KUMAR NAYAK	2026-11-04	8-CAUSE TITLE NOT IN ORDER. 1.As present petitioners were not party in WP(C) Leave to file CONTC Vice deceased father may be filed
30	D-CRLMP/33534/2026	RAMDAS ACHARY	2026-11-04	Code no. not correctly furnished.
31	D-FAO/52277/2026	SRUSHTI SEKHAR MUND	2026-11-04	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 /- not paid 2. being aggrieved not proper, good ground not furnished
32	D-WP(C)/51145/2026	SANJIB KUMAR BHANJADEO	2026-11-04	10.II.Subject Code incorrectly Mentioned
33	D-BLAPL/33815/2026	KABERI MOHANTY	2026-11-04	1. The deponent fathers name wrongly mentioned in Affidavit.

34	D-WP(C)/52140/2026	SOUMYA JYOTI BISWAL	2026-11-04	Page No.18 20-21 and 31 not legible.
35	D-WP(C)/52074/2026	PANCHANAN SAHOO	2026-11-04	i) H. C. B. A. M. W. S. of Rs. 50/- not paid.
36	D-FAO/52336/2026	SUDEEP KUMAR SARANGI	2026-11-04	1.Period of Delay 1 day 2. deposit slip not filed
37	D-ABLAPL/33826/2026	AMULYA RATNA PANDA	2026-11-04	1. A copy of earlier disposed of ABLAPL order is required to be annexed as per Standing Order No. 1 of 2024 of the Court
38	D-ABLAPL/33823/2026	SUSANTA KUMAR BARAL	2026-11-04	1. The relationship of the deponent with his father is not correctly furnished in the Affidavit. 2. Annexure 1 is not attested.
39	D-CMP/51131/2026	BIBHUTI BHUSAN SWAIN	2026-11-04	opp.1(g) name not mentioned.2.Address of opp.1(a) to 1(g) be corrected.
40	D-CRLMA/33378/2026	SANGRAM KESHARI ROUT	2026-11-04	Para no. wrongly mentioned in grounds
41	D-WP(C)/52308/2026	TAPAN KUMAR BISWAL	2026-11-04	1.Paragraph of the W.P not correctly furnished. 2.Put up for S.R there after
42	D-ABLAPL/33861/2026	PRAJIT KUMAR PRADHAN	2026-11-04	GR case no is blank in Synopsis. 2) Annx-2 is not page marked in the Index.
43	D-WP(C)/52114/2026	MANAS KUMAR CHAND	2026-11-04	10.II.Subject Code incorrectly Mentioned
44	D-WP(C)/52223/2026	PRAFULLA KUMAR MAHAPATRA	2026-11-04	Page nos.40 and 42 not legible.
45	D-WP(C)/52421/2026	SUSHANTA KUMAR PRADHAN	2026-11-04	Page no.27 not legible.
46	D-CRLMC/33558/2026	AJAYA KUMAR JENA	2026-11-04	14-NOT PROPERLY INDEXED.
47	D-WP(C)/52355/2026	ABHISHEK DASH	2026-11-04	Date chart not correctly furnished.
48	D-BLAPL/33921/2026	MANORANJAN DAS	2026-11-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
49	D-CONTC/33547/2026	KIRAN ROUT	2026-11-04	1. Annexure not page marked and Annexure number not exhibited. 2. Address of the opp. party not correctly furnished in the petition. 3. WPC (OAC) case number not correctly furnished in Reference certificate and para no.2. 4. HBAWF Fee Rs.50/- to be paid on V.nama. 5. Period of Delay 647 days.
50	D-ABLAPL/33914/2026	ARUN KUMAR BEHERA	2026-11-04	1. In Index, Annexure-1 wrongly page mark. 2. Unredacted copy be filed in seal cover.
51	D-BLAPL/33931/2026	JUDHISTHIR SAHOO	2026-11-04	Page No.9 not legible.Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
52	D-WP(C)/52272/2026	ANUP KUMAR MOHAPATRA	2026-11-04	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
53	D-ABLAPL/33757/2026	BISWA CHANDAN MOHANTY	2026-11-04	1. Whether 1st or 2nd.....A.bail application not mention.
54	D-WP(C)/52306/2026	KRISHNA CHANDRA SAHU	2026-11-04	i) Date of order mentioned in Index, Book mark and para no.7 of the petition not tally

				with annexure-7.ii) Date mentioned in prayer of the petition not tally with annexure-9.
55	D-BLAPL/33731/2026	ASIT KUMAR JENA	2026-11-04	Earlier filed BLAPL Application not mentioned in the reference certificate. 2) C.fees Rs.50/- is deficient in v.nama
56	D-MACA/50609/2026	Anupam Dash	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
57	D-FAO/52267/2026	BIJOY DASMOHAPATRA	2026-11-04	1.Period of Delay 188 days
58	D-ABLAPL/33575/2026	SARASWATI SENAPATI	2026-11-04	1. The name of the Victim and her relations name may be redacted from F.I.R copy(Second F.I.R.) 2. The unredacted F.I.R. copy may be kept in sealed cover. 3. The Deponent has not been authorised by other petitioners to swear the Affidavit on their behalf. 4. L.T.Is. are not attested in V.Nama
59	D-CMP/51445/2026	RAGHUNATH DAS MOHAPATRA	2026-11-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
60	D-CMP/51148/2026	PRASANTA KUMAR SATAPATHY	2026-11-04	3-AUTHENTICATION FEE IS DEFICIENT.
61	D-ABLAPL/33661/2026	AVIRAM PATRA	2026-11-04	1. Reference certificate not properly furnished
62	D-ABLAPL/33764/2026	GOKULANANDA SAHU	2026-11-04	1. L.T.I. name has not been mentioned in V.nama and Affidavit. 2.paragraphs in the petition is not correctly mentioned under affidavit.
63	D-MACA/50962/2026	ADAM ALI KHAN	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 66 days
64	D-ABLAPL/33901/2026	SURYA NARAYAN MISHRA	2026-11-04	1. Whether 1st or 2nd.....A.bail application not mention.
65	D-CONTC/33544/2026	KIRAN ROUT	2026-11-04	1. Page no.8 Annex-1 not exhibited. 2.Address of the opp. party not correctly furnished in the petition. 3. HBAWF Fee Rs. 50/- to be paid on V.nama. 4. Period of Delay 647 days.
66	D-CRLMC/33968/2026	HAREKRUSHNA DASH	2026-11-04	1. Nomenclature not correctly furnished Sl. no.3 in Index.
67	D-ABLAPL/33768/2026	UMESH CHANDRA BISWAL	2026-11-04	1. Name of the Victim/Informant be redacted in F.I.R. copy.
68	D-CRLMP/33543/2026	RAMDAS ACHARY	2026-11-04	Code No. not correctly furnished.Paragraph No. not correctly furnished.
69	D-WP(C)/52076/2026	PANCHANAN SAHOO	2026-11-04	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
70	D-MACA/50986/2026	ADAM ALI KHAN	2026-11-04	1.Period of Delay 84 days
71	D-ABLAPL/32242/2026	JAYANTA KUMAR PADHI	2026-11-04	1. Reference certificate is not correctly furnished(The words similar type of may be removed)

72	D-CMP/51962/2026	MANOJ KUMAR PATI	2026-11-04	A.Fee of Rs.1.10/order be Paid on the C.Copy under A-5.
73	D-ABLAPL/33817/2026	PRIYA RANJAN SINGH	2026-11-04	1. The Serial No. at which the name of the petitioner appeared in the earlier bail application shall be indicated in the Reference certificate.
74	D-WP(C)/51524/2026	GANESH PRASAD SAMAL	2026-11-04	1. H.C B.A M.W S Rs 50/- to be paid V.nama
75	D-BLAPL/33785/2026	KABIRAJ PRADHAN	2026-11-04	Name and Details of Victim/Informant mentioned in Petition and annexure need not be disclosed and kept in closed cover
76	D-CONTC/52736/2026	ADV.	2026-11-04	Period of Delay 544 days delay.Limitation petition not filed
77	D-BLAPL/33649/2026	RAMANIKANTA PATTANAIK	2026-11-04	1. Reference certificate is not correctly furnished. 2.Spl. G.R.case mentioned in the Cause Title does not tally with that of Rejection order. 2. Annexure 1 is not paginated properly.
78	D-WP(C)/52354/2026	DEVI PRASAD DASH	2026-11-04	1.Age of the petitioner not mentioned in cause title. 2.Page nos.40 to 42 not legible.
79	D-WP(C)/52426/2026	SUSHANTA KUMAR PRADHAN	2026-11-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no.27 not legible.
80	D-RSA/52414/2026	KIRAN ROUT	2026-11-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Paid. Decree Rs 05/- Not Paid. 2..Valuation and C.Fee Payable not furnished in its proper Place.2.Index not properly page marked.Put up for further S.R after rectification and for computing the period of limitation.
81	D-MACA/50971/2026	ADAM ALI KHAN	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 135 days
82	D-BLAPL/33831/2026	SUBODH KUMAR MOHANTY	2026-11-04	1. Name of the Victim/Informant be redacted in F.I.R Copy. 2. Unredacted copy be filed in seal cover.
83	D-WP(C)/51122/2026	KARUNAKAR GAYA	2026-11-04	10.I.Subject Code Not Furnished .
84	D-BLAPL/33945/2026	DIPANKAR ACHARYA	2026-11-04	Signature of the executant does not tally with the C.T
85	D-WP(C)/52351/2026	ABHISHEK DASH	2026-11-04	Date chart not correctly page marked. 2.The name of the ADV. Mr.Abhishek Dash,Ms.A.Mishra,Ms.P.Jain not furnished in capital letter 10.II.Subject Code incorrectly Mentioned
86	D-WP(C)/51944/2026	HRUDANANDA MOHAPATRA	2026-11-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

87	D-WP(C)/52077/2026	RAKESH BEHERA	2026-11-04	i) Encroachment case no. mentioned in 1st para and prayer of the I.A. not tally with annexure-8. 10.II.Subject Code incorrectly Mentioned
88	D-BLAPL/33900/2026	KALI CHARAN MISHRA	2026-11-04	Year of GR case no. not mentioned in the C.T.
89	D-WP(C)/52275/2026	SURENDRA KUMAR SAHOO	2026-11-04	1. Relevant documents not attached with W.P as mentioned in the prayer of the W.P
90	D-BLAPL/33771/2026	ACHYUTANANDA PATTANAIK	2026-11-04	i)ST case no. mentioned in the Annexure-1 does not tally with the Petition.
91	D-ABLAPL/33523/2026	SIDDHANT SARANGI	2026-11-04	i)Reference Certificate not properly furnished.
92	D-BLAPL/33833/2026	RAMESH CHANDRA MAHARANA	2026-11-04	1. Whether 1st or 2nd.....bail application not mention.
93	D-CRLMA/33812/2026	JAWAHARLAL NAYAK	2026-11-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i)Address of the Honble court wrongly mentioned in top of the Index, Cause title and cause title in I.A. ii) Affidavit not proper format in I.A. iii) Put up for SR after filing of C. copy of order and removal of defects.
94	D-ABLAPL/33728/2026	SANTOSH KUMAR SAMANTARAY	2026-11-04	i)GR case no. is kept blank in the Petition . ii)Undertaking for translation copies of odia document not furnished.
95	D-WP(C)/52435/2026	SUSHANTA KUMAR PRADHAN	2026-11-04	1. Page 27 38 not legible
96	D-RVWPET/52685/2026	DEEPAK KUMAR PANI	2026-11-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. Put up for SR after filing of Anx-2 as per Index.
97	D-WP(C)/52079/2026	RAKESH BEHERA	2026-11-04	10.II.Subject Code incorrectly Mentioned
98	D-ABLAPL/33913/2026	ROHIT RANJAN RAY	2026-11-04	1. Name of the Victim/ Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover
99	D-BLAPL/33832/2026	ASHUTOSH MISHRA	2026-11-04	1. Page No. 7 and 8 in Annexure-1 not legible. 2. Court fee Rs. 2/- deficit in V. nama.
100	D-WP(C)/52658/2026	DILLIP KUMAR MOHAPATRA	2026-11-04	Page nos.17 to 19 not legible.
101	D-BLAPL/33863/2026	BIRENDRA MOHAPATRA	2026-11-04	Unredacted copy of Annx-2 be filed in sealed cover
102	D-ABLAPL/33790/2026	ARIJIT MISHRA	2026-11-04	1. Reference certificate is not correctly furnished. 2. Annexure 2 is not attested.
103	D-ABLAPL/33787/2026	RAJIV KUMAR MAHANTA	2026-11-04	1. Reference certificate is not correctly furnished
104	D-ABLAPL/33801/2026	KAMIL RASHID	2026-11-04	1. Reference certificate is not correctly furnished.

105	D-MACA/50926/2026	SUDEEP KUMAR SARANGI	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
106	D-ABLAPL/33915/2026	CHHABI LAL NIAL	2026-11-04	1. Reference certificate not properly furnished. 2. Annexure-1 2 3 and 4 not marked in the petition.
107	D-WP(C)/52430/2026	SUSHANTA KUMAR PRADHAN	2026-11-04	1. page no 24 36 not legible
108	D-WP(C)/51596/2026	ARUPANANDA GOSWAMY	2026-11-04	i) Paragraph sl. no. not correctly furnished in Affidavit.
109	D-WP(C)/52137/2026	SOUMYA JYOTI BISWAL	2026-11-04	Page No.18-19 not legible.
110	D-WP(C)/52182/2026	RANENDRA PRATAP ROUT	2026-11-04	1. In Index, page marking not done in Synopsis, date chart and W.P 2. In Index, at Annexure-8 letter no wrongly furnished 3. In W.P , Annexures no not furnished in the concerned page 4. Annexure-14 not attested 5. Put up for S.R there after
111	D-BLAPL/33821/2026	ASIT KUMAR JENA	2026-11-04	1. P.S. Case no./G.R. Case No. and C.T. Case No. mismatch in Synopsis and Petition. 2. Whether 1st or 2nd.....bail application not mention in Reference Certificate. 3. past criminal antecedent not mention.
112	D-ABLAPL/33795/2026	BIJAYA KUMAR RAGADA	2026-11-04	1. reference certificate is not correctly furnished. 2. paragraphs in the petition is not marked serially.
113	D-ABLAPL/33767/2026	KEDAR CHANDRA SARANGI	2026-11-04	1. Whether 1st or 2nd.....A.bail application not mention.
114	D-WP(C)/52503/2026	SONALI PRUSTY	2026-11-04	10.II.Subject Code incorrectly Mentioned
115	D-WP(C)/52353/2026	KRISHNA CHANDRA SAHU	2026-11-04	In affidavit deponent mentioned her Husband name but in cause title mentioned her Fathers name.
116	D-WA/52662/2026	DEBASISH TRIPATHY,A.G.A	2026-11-04	1. R- 2 and 3 in appeal memo are not party in wp (c). and Op no. 3 in wp (c) not made party in appeal memo. 2. i) Address of the Honble court wrongly mentioned in cause title. ii) Year of the date disposed wrongly mentioned in being aggrieved para.
117	D-ABLAPL/33740/2026	SOUBHAGYA SWAIN	2026-11-04	1. The words similar types of may be removed from Reference certificate. 2. The name and address of the Victim/Informant and her husband name may be redacted from petition and F.I.R.copy. 3. The unredacted F.I.R. copy may be kept in sealed cover
118	D-ABLAPL/33659/2026	PRADIPTA VARMA	2026-11-04	1. Page -26 not legible.
119	D-MACA/50976/2026	ADAM ALI KHAN	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 188 days
120	D-MACA/50994/2026	ADAM ALI KHAN	2026-11-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

				Period of Delay 170 days
121	D-ABLAPL/33805/2026	SURESH KUMAR PANDA	2026-11-04	1.Reference certificate is not correctly furnished(The words similar types of may be removed).
122	D-ABLAPL/33663/2026	BISWARANJAN DALAI	2026-11-04	i)Name, address and other details of the Victim to be redacted. Thereafter ,Put up for further SR.
123	D-WP(C)/52299/2026	SAMARENDRA MOHANTY	2026-11-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) page mark of Index not tally with petition.
124	D-ABLAPL/33782/2026	BISHNU PRASAD PRADHAN	2026-11-04	1. The words similar types of may be removed from reference certificate.
125	D-ABLAPL/33662/2026	PRADIPTA VARMA	2026-11-04	1. Page-24 not legible. 2. Page-29 partially not legible.
126	D-BLAPL/33934/2026	NARASINGH NARAYAN NAYAK	2026-11-04	Name and Details of Victim/Informant mentioned in annexuree need not be disclosed and kept in closed cover.
127	D-CMP/51680/2026	MANOJ KUMAR PATI	2026-11-04	plaintif-2(a) in suit not made party
128	D-CMP/52268/2026	AUROVINDA MOHANTY	2026-11-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-ABLAPL/33753/2026	SOUBHAGYA SWAIN	2026-11-04	1. Reference certificate is not correctly furnished(the word similar types of may be removed and whether second or third bail application may be mentioned correctly)
130	D-WP(C)/52676/2026	ALOK KUMAR MOHANTY	2026-11-04	Date of Annexure-2 not properly mentioned in Index as well as averment.
131	D-ABLAPL/33867/2026	SOUBHAGYA KUMAR DASH	2026-11-04	Name,address,mobile No. of the victim/informant be redacted from annx-1.2)Unredacted copy of Annx-1 be filed in sealed cover
132	D-FAO/52334/2026	RABINDRA NATH DEBATA	2026-11-04	being aggrieved, good ground certificate not furnished
133	D-WP(C)/51786/2026	RAGHUNATH DAS MOHAPATRA	2026-11-04	Age of the petitioner no.4 not mentioned.
134	D-CONTC/52523/2026	ADV.	2026-11-04	i) Paragraphs not correctly furnished in the Declaration.
135	D-BLAPL/33780/2026	DEEPAK KU SAHOO	2026-11-04	Sl.No.4 repeated twice.
136	D-ABLAPL/33803/2026	SAROJ RANJAN SUBUDHI	2026-11-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Place name at Sl. No. 5 - 1(b) of Annexure 1 need to be redacted
137	D-WP(C)/52184/2026	RANENDRA PRATAP ROUT	2026-11-04	1. In Index, page marking not done in Synopsis, date chart and W.P 2. In Index, at Annexure-8 letter no wrongly furnished 3. In W.P , Annexures no not furnished in the concerned page 4. Annexure-14 not attested 5. Put up for S.R there after
138	D-ABLAPL/33640/2026	ARIJEET MISHRA	2026-11-04	i)Name of PS mentioned in Synopsis and Prayer portion does not tally with CT. ii) page nos.9-12 not legible.

139	D-BLAPL/33873/2026	SUBHASIS MOHAPATRA	2026-11-04	Earlier filed BLAPL Application not mentioned in the reference certificate as shown in FIR details by office
140	D-CRLA/34006/2026	SURYAKANTA DWIBEDI	2026-11-04	1-COURT FEE IS DEFICIENT. Court Fee of Rs.6/- not paid.
141	D-BLAPL/33897/2026	ROHIT KUMAR SUNA	2026-11-04	In the Index Sl.No.7 as annx-3 be corrected as annx-4 and also in the petition.. 2)Name,address,mobile No. of the victim/informant be redacted from annx-2 3 4
142	D-ABLAPL/33876/2026	SOUMYA JYOTI BISWAL	2026-11-04	Annx-1 is not page marked.
143	D-WP(C)/52078/2026	RAKESH KUMAR SARANGI	2026-11-04	i) Date mentioned in prayer of the petition and Book mark not tally with annexure-10.
144	D-WP(C)/52259/2026	SMRUTI RANJAN DASH	2026-11-04	1.Paragraphs not properly mentioned in petition as well as declaration. 2.Affidavit signed by Manager(P and A), but V.nama signed by the Managing Director.
145	D-CRLMC/33711/2026	BIBHUTI BHUSAN SWAIN	2026-11-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
146	D-WP(C)/52139/2026	SOUMYA JYOTI BISWAL	2026-11-04	Page No.18-19 not legible.
147	D-WP(C)/51598/2026	ARUPANANDA GOSWAMY	2026-11-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Age of the petitioner not furnished in cause title.ii) Paragraph sl. no. not furnished in Affidavits.
148	D-CRLMC/33600/2026	JYOTIRMAYA SAHOO	2026-11-04	1. Date of order not correctly furnished in Prayer of the petition.
149	D-WP(C)/52294/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-04	i) Occupation not furnished in Affidavit.ii) Date mentioned in Index, Book mark and Sl. no. 6 of the petition not tally with annexure-4.iii) Page no. 42 not legible. 10.II.Subject Code incorrectly Mentioned